

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

Comp.App/13(AHM)2021 in Co. Appeal 43 of 2017

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021**

**Name of the Company:**

Smt Abha Goenka & Ors  
V/s  
CTM Syntex (India) Ltd & Ors

**Section:**

59 of the Companies Act, 2013

**ORDER**

Learned Counsel Ms. Megha Jani appeared. Learned Counsel Ms. Shilpi Thapar appeared for Petitioner. Learned Counsel Mr. Ravi Pahwa appeared for Respondent. Learned CS Mr. Pankaj Jaggad also appeared.

Comp. App/13(AHM)2021 is filed for restoration of appeal which was disposed of non-prosecution.

Respondent has filed its reply. Matter stands adjourned to 19.04.2021

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 23rd day of March, 2021

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